

# Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	<b>IA 238/2020 in DFR No. 63/2020</b> (IA 238/2020 - For condonation of delay in filing the Appeal)	Ind Bharat Thermal Power Limited VS Tamil Nadu Electricity Regulatory Commission & Ors.	<b>63/2020</b> Dated 07/02/2020	06/03/2020		17/03/2020 <b>Court - 2</b>
2	<b>APL No. 93/2020 &amp; IA 303/2020 &amp; IA 304/2020</b> (IA 303/2020 - For interim relief & IA 304/2020 - For impleadment/ intervention)	Madhya Pradesh Power Management Company Limited VS Damodar Valley Corporation & Anr.	<b>83/2020</b> Dated 19/02/2020	13/03/2020		17/03/2020 <b>Court - 2</b>
3	<b>APL No. 94/2020 &amp; IA 305/2020 &amp; IA 306/2020</b> (IA 305/2020 - For interim relief & IA 306/2020 - For impleadment/ intervention)	Madhya Pradesh Power Management Company Limited VS Damodar Valley Corporation & Anr.	<b>84/2020</b> Dated 19/02/2020	13/03/2020		17/03/2020 <b>Court - 2</b>
4	<b>IA 196/2020 in DFR No. 52/2020</b> (IA 196/2020 - For condonation of delay in filing the Appeal)	Delhi Transco Limited VS Central Electricity Regulatory Commission & Ors.	<b>52/2020</b> Dated 31/01/2020	12/03/2020		17/03/2020 <b>Court - 2</b>

5	<b>IA 269/2020 in DFR No. 72/2020</b> (IA 269/2020 - For condonation of delay in filing the Appeal)	Himachal Pradesh Power Transmission Corp. Ltd. VS Central Electricity Regulatory Commission & Ors.	<b>72/2020</b> Dated 12/02/2020	12/03/2020		17/03/2020 <b>Court - 2</b>
6	<b>IA 237/2020 in DFR No. 62/2020</b> (IA 237/2020 - For condonation of delay in filing the Appeal)	Ind Bharat Thermal Power Limited VS Tamil Nadu Electricity Regulatory Commission & Ors.	<b>62/2020</b> Dated 07/02/2020	06/03/2020		17/03/2020 <b>Court - 2</b>